

Annexure-1

Name of the corporate debtor: LAXMI ENGINEERING INDUSTRIES (BHOPAL) PRIVATE LIMITED ; Date of commencement of CIRP: 28-July -2023; List of creditors as on: 09.10.2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|--|------------------------|---------------------------|-----------------|---|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Canara Bank | 02.09.2023 ,07.09.2023 ,16.09.2023 | 75,98,31,757.57 | 75,06,51,543.57 | FINANCIAL DEBT | yes, to the extent of value of securities | yes personal guarantees | No | 98.15% | | | 91,80,214.00 | | a) Claim amount of Rs. 9180214 not admitted due to post CIRP interest .b) the claim may undergo changes in case we come across some information / additional information |
| | | | 75,98,31,757.57 | 75,06,51,543.57 | | | | | 98.15% | | | 91,80,214.00 | - | |